

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA

UNSTARRED QUESTION NO. 1231
TO BE ANSWERED ON 09.02.2017

DIRECT TRANSFER OF FUNDS TO PANCHAYATS

†1231. SHRI RAM SWAROOP SHARMA

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a) whether the Central Government is providing funds direct to the Panchayats in all States of the country;
- b) if so, the total funds released to the Panchayats during the year 2015-16; and
- c) the details of the funds released to Panchayats in Mandi, Kullu, Kangra and Shimla regions of Himachal Pradesh for 2015-16?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a): Under the Fourteenth Finance Commission (FFC) award, grants to the tune of Rs. 2,00,292.20 crore are being devolved to Gram Panchayats (GPs) constituted under Part IX of the Constitution for the award period from 2015 to 2020. Grants are being released by Ministry of Finance to States for release to GPs.

(b) : The Union Government through the Ministry of Finance has released Rs.21210.84 crore so far for the financial year 2015-16.

(c) : Details of funds released to Panchayats in Mandi, Kullu, Kangra and Shimla regions of Himachal Pradesh for the financial year 2015-16 are given as under:-

Sl. No.	Name of District	Funds released (in Rupees)
1.	Mandi	27,96,90,211
2.	Kullu	13,28,82,070
3.	Kangra	42,10,34,083
4.	Shimla	19,47,27,456
